

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 3/8/04...

Registration No. OA 677/03...

Suit: Amita Singh Applicant(s)

VERSUS

V.O.I. & c. Respondent(s)

A copy of the ORDER dated 21/7/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

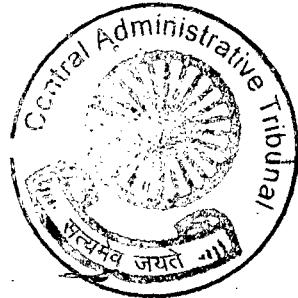
OA 677/03

21.7.04
(17)

None for the applicant
Shri Umesh Gajankush for the respondents

In this case, the learned counsel for the applicant has moved an OA No. 756/04 stating that the applicant has been assured for grant of relief by the respondents and therefore she seeks permission to withdraw the OA.

Permission is granted and the OA is dismissed as withdrawn.



① TS Malia
Adv.

② Umesh Gajankush
Adv.

Issued
on 3/8/04
by B

Sd/-
Madan Mohan
JM

Sd/-
M.P. Singh
VC

aa. सत्रा प्रतिलिपि

RKD
3/8/04

अ. अधिकारी
अ. उपराज्यकार्यालय

EC